

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 114

CP(IB) No. 179/Chd/Pb /2022

IN THE MATTER OF:

Culinary F & B Pvt. Ltd.

...Petitioner

Vs.

RoC, Punjab & Chandigarh

...Respondent

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.06.2024.

-sd-
Court Officer

May 01, 2024
SM